

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 7
(IB)-72(PB)/2020

IN THE MATTER OF:

Tarun Khurana & anr.

.... Applicant/petitioner

Vs.

M/s. Orris Infrastructure Pvt. Ltd. & Ors.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 08.01.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Mr. Varun Kathuria, Advocate

ORDER

List the matter on 16.01.2020 as the connected matters are posted for hearing on that date.

— sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

— sd —

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

08.01.2020
Aarti Makker